NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/274/ (IB)/2017

NAME OF THE PETITIONER(S)

: MUDIT BHATNAGAR

NAME OF THE RESPONDENT(S)

: ECOFIL TECHNOLOGIES INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

J. Asurini

REPRESENTATION BY WHOM

S. ASWINI

For MIS Fox Mandal
2 Associates

Council for the Pelitional

ORDER

Counsel for petitioner present and stated that they have not sent notice to the respondent by way of publication as directed by this Tribunal as per the previous order. Counsel for petitioner is once again directed to send notice to the respondent for their presence and for making submissions, by way of publication and file proof of the same by way of an affidavit. Time extended at request. Put up on 25.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc